

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3289

ANSWERED ON:28.07.2009

AERIAL SURVEYS FOR MINERALS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo

Will the Minister of MINES be pleased to state:

- (a) whether some State Governments have sought permission of the Union Government to conduct aerial survey for mineral exploration;
- (b) if so, the names of such States;
- (c) whether the Government has given permission to the State Governments for such surveys;
- (d) if so, the names of the States where aerial surveys are likely to be conducted; and
- (e) the funds earmarked by the Government for these surveys, State-wise?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a) & (b) Yes, Sir. During the last three years State Governments of Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Uttar Pradesh and West Bengal have sent proposals for obtaining prior approval for grant of reconnaissance permit which inter-alia include aerial survey for preliminary prospecting of a mineral in respect of minerals mentioned under First Schedule of the Mines and Minerals (Development and Regulation) Act, 1957.

(c) & (d) During the last three years prior approval of the Central Government has been accorded for grant of reconnaissance permits in respect of proposals received from the State of Andhra Pradesh, Arunachal Pradesh, Chhattisgarh, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Orissa, Rajasthan, Uttar Pradesh and West Bengal. After obtaining the prior approval of the Central Government, concerned State Government grants reconnaissance permit after the completion of all statutory requirements/ clearances.

(e) As per rule 7(ii) of MCR, 1960, the holder of reconnaissance permits has to adhere strictly to minimum expenditure commitment by the permit holder and State Government does not make any expenditure for the reconnaissance operation undertaken by the permit holder.